

सूचना और प्रसारण मंत्री तथा संसदीय कार्य मंत्री (श्री पी० उषेन्द्र) :

(क) और (ख) दूरदर्शन विज्ञापन सेवा पर भारत के नियंत्रक तथा महानिष्ठा परीक्षक की रिपोर्ट सरकार को अभी हाल ही में प्राप्त हुई है। प्रश्न में उठाये गये मामले सहित रिपोर्ट, सरकार के परीक्षण अधीन है।

**Diversion of National Highway No. 52 in Lakhimpur**

2290. SHRI BHADRESWER BURAGOHAJIN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is a proposal with the Government for diversion of the National Highway No. 52 from the Lakhimpur Town of Assam; and

(b) if so, by when the work would be started?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) and (b) Yes, Sir, The Ministry has accepted the need for North Lakhimpur Bypass in principle. It is however, too early to indicate when the work will start, as the Eighth Plan is yet to be finalised.

‘कश्मीर की खुफिया पुलिस को यू०पी० के 350 मौतद्वियों की तलाश’ शीर्षक से प्रकाशित समाचार

2291. श्री राम नरेश यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 14 मई, 1990 के दैनिक समाचार पत्र “अमर-उजाला” में “कश्मीर की खुफिया पुलिस को यू०पी० के 350 मौतद्वियों की तलाश” शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिशा दी गयी है ; और

(ख) यदि हाँ, तो इन संबंध में क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त सहाय) : (क) और (ख) सरकार ने संबंधित समाचार को नहीं देखा है।

**Theft Cases in Yamuna Vihar**

2292. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of HOME AFFAIRS be pleased to

(a) whether -it is a fact that theft cases are on the increase in and around Yamuna Vihar under the control of Bhajau Pura Police Station in Delhi;

(b) the number of theft cases registered under the said police station in 1990 till 15th May, and the number of thieves/culprits arrested in that connection;

(c) whether it is a fact that the police have used the dog squad to find out the culprits;

(d) if so, whether the said police have taken any action against these culprits;

(e) if the answer of part (d) above be in negative, the reasons therefor;

(f) what concrete steps Government propose to take against the police officials who have not recovered the stolen jewellery/cash till date; and

(g) what remedial steps Government propose to take to check the thefts in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) 81 cases of theft and burglaries were reported till 15th May, 1990. Twenty four persons were arrested.